

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1699
ANSWERED ON:30.11.2009
IMPACT OF ASEAN AGREEMENTS
Panda Shri Prabodh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether various provisions in the ASEAN Agreement are detrimental to different sections of Indian farmers;
- (b) if so, the details thereof; and
- (c) the provisions included in the agreement to safeguard the interests of the farmers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) No, Madam.
- (b) Does not arise.
- (c) Majority of the agricultural products are protected under the India – ASEAN Trade in Goods Agreement by India by placing them in the Exclusion (Negative) List where no tariff concessions are available to ASEAN countries. A complete list of India's offer is available at http://commerce.gov.in/trade/international_ta_indasean.asp